

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP 45/14	TP 63/16	Hearing	397 398	Catherine Cairey Remo nnay Vs. M/s. Bhafra Spirits Pvt. Ltd. & 2 Ors

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&
PHONE NUMBER

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE

1. B RAJESWARA
R NO

9481904679

RESPONDENTS

1, 2 & 3

2. P. B. APPIAH

9865015216

— 1c —

3) ASHWIN K. P. For Mr Nandish
Counsel for R-1 to 3 is present. He has filed 2 sets of copies. Counsel for petitioner is present.
He is directed to file 2 sets of copies.
9986075900

List it on 24.04.2017.

MEMBER (J)

MEMBER (T)